## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

**UNDER SECTION** 

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

Si Avanindan Consel for Reputh

For Fox Mental & Associated 1,2,4

12. RAM AS AMY COUNSEL FOR L

**ORDER** 

Counsels for both the parties are present and prayed for time for arguments. Put up on 07.11.2017 at 10.30 A.M.

-59-MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)